

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
(IB)-344(PB)/2019

IN THE MATTER OF:

Indiabulls Consumer Finance Ltd. Applicant/petitioner

Vs.

M/s. Manya Foods Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 03.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant : Mr. Shyam Babu, Adv.

For the Respondent : -

ORDER

Learned counsel for the petitioner seeks and is granted another opportunity to serve the respondent by various ordinary modes provided by the NCLT Rules, 2016 including email within two weeks.

List on 29.04.2019.

Sdl-
(M. M. KUMAR)
PRESIDENT

Sdl-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)